## OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE ROUSE AVENUE COURT COMPLEX, DELHI

## MODIFIED DUTY ROSTER FOR THE MONTH OF AUGUST, 2025

In view of request received from Sh. Paras Dalal, Ld. ACJM-01, the duty roster bearing No.7324-7350-D/CJM/RADC/DR/2025 dated 30-07-2025, for the month of August, hereby modified as under:

Sr. No.	Name of the Duty ACJM	Duty to be performed on	In place of
1.	Ms. Jyoti Maheshwari Ld. ACJM-05, RADC, New Delhi.	09.08.2025	Sh. Paras Dalal Ld. ACJM-01, RADC, New Delhi.
	臣	अयरी संख्या (प) अ	(Deepak Kumar-II) Chief Judicial Magistrate ouse Avenue District Courts New Delhi.
De 03'. W	** No. 7513 -7533-D CJM/RADC/I	केन्द्रीय दिल्ली के DR/2025 Dat	ed 04/8/25

Copy forwarded digitally/physically for information and necessary action to:

- 1. The Ld. Regisrar General, Hon'ble High Court of Delhi.
- 2. The Ld. District & Sessions Judge, (Hqs), Delhi.
- 3. The Ld. District & Sessions Judge-Cum-Special Judge (PC Act) (CBI), Rouse Avenue Court Complex, Delhi.
- 4. The CJM/ACJMs Rouse Avenue District Court Complex, New Delhi.
- 5. The Director of Prosectuion, CBI, Block no.3, II Floor, CGO Complex, Lodhi Road, New
- 6. The Director of Prosecution, Govt. Of NCT of Delhi, Tis Hazari Court, Delhi.
- 7. The Chief Prosecutor, CBI/ACB, Rouse Avenue District Court, New Delhi.
- 8. The Website Committee, Tis Hazari Court, Delhi for uploading on the official website.
- 9. The Branch In-charge, Care Taking, Faciliation, Computer and Filing Sector, Judicial Branch, RADC, New Delhi.
- 10. The Reader to the undersigned.
- 11. The Lockuup In-charge, Rouse Avenue District Court, New Delhi.
- 12. The Police Chowki In-charge, Rouse Avenue District Court, New Delhi.
- 13. For uploading on 'LAYERS'.
- 14. The Secy. DLSA, RADC.

(Deepak Kumar-II) **Chief Judicial Magistrate Rouse Avenue District Courts** New Delhi.